CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH C.P.No.131/99

IN

0.A.No.1491/95 A

19 New Delhi: this the day of May, 1999. HON 'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A). HON 'BLE MRS. LAKSHMI SWAMIN ATHAN, MEMBER(J)

Jagdish Kumar, S/o Shri Lal Chand, H.No. RZ-7F, Sagarpur, P.O.Nangal raya, New Delhi - 046

••••• Applicant

(Applicant in person)

Versus

1. UOI., through the Sacretary Sh. T. R. parshad, Ministry of Defence, Govt. of India, South Block, New Delhi

2. The Director General (Army) Lt. Gen. R. Jayaswal, Medical Service, 38, L-Block, Amy Hatro, DHO P.O. New Delhi ••••• Respondents.

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HON BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Applicant presses C.P.No.131/99 alleging contumacious disobedience of the Tribunal's order dated 16.1.96 in OA No.1491/95.

In OA No.1491/95 applicant 2. had sought appointment as Store Keeper. The OA was disposed of by order dated 16.7.96 with a direction to respondents to examine the contents of his representation dated 5.5.93 and dispose of it by a detailed, speaking and reasoned order under intimation to applicant within 3

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months from the date of receipt of a copy of the order.

- 3. Pursuant to the aforesaid order dated 16.1.96 respondents have passed detailed order dated 18.4.96 (page 8 of C.P.).
- 4. Under the circumstance no cause for initiating contempt action against respondents arises and the C.P. is dismissed. Notices to alleged contemnors are discharged.

(MRS. LAKSHMI SWAMIN ATHAN)
MEMBER(J)

(S.R. ADIGE) VICE CHAIRMAN (A).

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